GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION No. 2267 TO BE ANSWERED ON 01st AUGUST, 2025

HAMARA SAMVIDHAN - HAMARA SWABHIMAN CAMPAIGN

2267. Shri Biplab Kumar Deb:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the objectives of the Hamara Samvidhan Hamara Swabhiman campaign;
- (b) the number of events organised since the inception of the campaign, including sub-campaigns; and
- (c) the details of such campaigns organised in the State of Tripura?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) To mark the completion of 75 years of adoption of Constitution, a year-long commemoration was launched by Ministry of Culture on 26th November 2024 which is celebrated as Constitution Day (Samvidhan Diwas), under the campaign tagline "Hamara Samvidhan, Hamara Swabhimaan". As per the information provided by the Ministry of Culture, the objectives of the campaign include:

- i. To create a visual marker for the Constitution of India in public consciousness.
- ii. To increase awareness about the details of the Constitution of India.
- iii. To bring to public domain tremendous hard work that has gone into the making of the Constitution.
- iv. To imbue a sense of pride about the Constitution in the people of India.
- (b) More than 13700 events have been organised across India with a total participation of more than 1 crore citizens.
- (c) 51 events have so far been organised in Tripura with more than 5000 participants.
